

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

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T.C.S.P. No. 151/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES: M/s. Hindustan Unilever Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Tapan Deshpande	Advocate i/b Cyril Amarchand Mangaldas, Adv. for Petitioner Co.	

ORDER

TCSP 151/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 4.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)